

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:642
ANSWERED ON:28.02.2000
LPG TRANSPORTATION TENDERS BY OIL CORPORATIONS
VSM (RETD.) COL. CHOUDHARY

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil Corporations jointly advertised bulk LPG transportation tenders on all India basis during April, 1999;
- (b) if so, whether it is a fact that against the published requirement of LPG tankers, the quoted tankers were 55 percent excess of the requirement; (
- (c) the circumstances which forced the Oil Corporations to accept all the LPG tankers even before the second and final negotiations which enabled the carter to secure much higher rate than the competitive rate;
- (d) whether the Government have ordered investigation in this case to bring out complete facts; and
- (e) if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) Yes, Sir.

(b) and (c) : In the Industry Tender it was indicated that the number of Tank Truck requirement would depend on several factors like total requirement of LPG in the country, requirement of LPG in a particular area or region, source from which such requirement will be met i.e. either by import or indigenous source, economic mode of transportation etc., The requirement of tank trucks was only an estimation at the time of issue of tender notice and the Oil Companies enter into agreement for the rates at which the tenderers are willing to offer their tank trucks at the time of actual requirement in the market.

(d) and (e): The Government have looked into the matter and received report from Oil Industry.